Declaration of Assets and Liabilities

Year 2023-24

I, BIRENDRA KUMAR SINGH, son of Shri Ram Ashish SINGH, aged 49(approx) years, belonging to Bihar Legislative Assembly Secretariat service and presently working as Assistant Section Office, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

0 /015		Self	Spouse	I Design			
No.			Name(S) HEMA KUMARI (WIFE)	Depend ant-1 Name PRATIK KUMAR (SON)	Name AASHI SINGH (DOUGHTER)	dant-	
(i			Rs.30,000/-	NIL	NIL		
(ii	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies Fixed Deposit	Rs.85,000/-	Rs.2,50,000/-	NIL	NIL	NA	
(iii	Bonds, Debentures and Shares in companies	ares in Current Value-		NIL	NIL	NA	
(iv	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Contribution LIC-Rs.16,600/- YLY TATA-Rs.5,200/- HLY BAJAJ-Rs.2,600/- HLY PLI-Rs.14,400/- YLY SBI-Rs.10,500/- YLY Sukanya Deposit- Rs.5,00,000/-	Contribution LIC-Rs.11,000/- YLY	NIL	NIL	NA	
	W 12 (A) (A)						
(v)	Motor Vehicles (details of make, etc.)	Santro-01 Motor Cycle-01	NIL	NIL	NIL	NA	
(vi)	Jewellery (give details of weight and value)	Gold-200 gm Silver-150 gm	Gold-400 gm Silver-400 gm	NIL	Gold-100 gm Silver-100 gm	NA z	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NA .	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will also

have to be indicated?

Sr. No.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-	Dependant -3 Etc. Name	
(i)	Aprilado	A 200 Marie 2017 A 200 Marie 2	The state of the s	KAUSHALYA DEVI (MOTHER)	Name		
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NA	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Sampatchak, Patna Area-01 Kattha Bihta, Patna Area-980 Sq Feet	Fatehpur, Patna Area-1368 Sq Feet	NIL	NIL	NA	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL ·	NIL	NA	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	Appartment- 01 BHK Ved Vihar colony, Gaziabad, UP	NIL	NIL	NA	
v)	Others (such as interest in property)	NIL .	NIL	NIL	NIL	NA	

I give herein below the details of my liabilities / over dues to public financial institutions (2) and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding a		
(a)	(i) Loans from Banks	NIL	NIL		
	(ii) Loans from financial institutions	NIL	NIL		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL		
	(b) dues to departments dealing with supply of water	Par NIL	NIL		

	(c) dues to departments dealing with supply of electricity	NIL	q a masupoly or
	(d) dues to departments dealing with telephones	NIL	de NIL one
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL and the pale of	det NIL ands det nicht gevernnicht
	(f) Other dues, if any	NIL	NIL NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL BMYPS2218F	NIL NIL
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	NIL	. NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NII	NII

C. Personal Detail

Place: Patna

Date: 09-02-2024

GPF/CPF/PRAN No.		PTS/BLA-1047								
Gender	7.07764	M		(M/F)						
Date of Birth	·	3	0	0	1	1	9	7	5	DD/MM/YYYY)
Class/Group	: :	B (A/B/C)								
Cadre	Bihar Legislative Assembly Secretariat s						iat se	rvice		
	(Full Name e.g. B.A.SBihar Administrative Service, B.S.SBihar Secretariat Service etc.)									
Home District	:-			PATNA						

I hereby declare that the above details are true to the best of my knowledge and belief. $O \sim O$

Signature 19 Co.S. 3413 Ry E

Name of Employee: BIRENDRA KUMAR SINGH

Designation: ASSISTANT SECTION OFFICER

Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration. Asset declaration for must be in A4 size while paper with computer typed (single side) in prescribed format.

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